

**t [PROMOTION OF LOWER DIVISION  
CLERKS TO THE POSTS OF ASSISTANTS  
IN THE REHABILITATION DIVISION**

237. SHRI NAWAB SINGH CHAU-HAN:  
Will the Minister of FINANCE be pleased to state:

(a) whether it is a fact that some time back some Lower Division Clerks with high school qualifications in the Rehabilitation Division of the Ministry of Finance have been made Assistants by promotions; if so, whether these promotions have been made on the basis of seniority or on the basis of educational qualifications;

(b) whether these persons were asked to appear in the Assistants' Grade Examination held recently by the Union Public Service Commission; if so,

(c) the number of persons who appeared in the Examination and the number of those who did not appear;

(d) out of such persons who appeared in the Examination, the number of those who qualified and the number of those who did not qualify; and

(e) whether Government propose to revert such persons, who did not appear in the Examination or who failed to qualify in the Examination, to their original posts; if so, when this will come into effect?]

राजस्व तथा असैनिक व्यय मंत्री (श्री बी० गोपाला रेड्डी) : (क) सारे वित्त मंत्रालय के लिये एक सामान्य रोज़र (सूची) है और इसी में से बरिष्ठता तथा योग्यता के आधार पर क्लर्कों की पदोन्नति की जाती है। सरासर पुनर्वास प्रभाग के लिये कोई पदोन्नति नहीं की गयी।

(ख) यह सवाल पैदा ही नहीं होता।

(ग) मंत्रीय लोक सेवा आयोग ने जनवरी, १९५८ में सहायकों के ग्रेड के लिये जो विभागीय परीक्षा ली थी, उसमें पुनर्वास प्रभाग में काम करने वाले ३ सहायक भी, जो मैट्रिक हैं, बैठे।

(घ) इस परीक्षा का परिणाम अभी निकला नहीं है।

(ङ) चूंकि यह परीक्षा ऐच्छिक थी तथा नियमित अस्थायी प्रतिष्ठान (इंस्टीट्यूट) में सहायकों की नियुक्ति के लिये ली गयी थी, इसलिये यह सवाल पैदा नहीं होता।

t[THE MINISTER OF REVENUE AND CIVIL EXPENDITURE (SHRI B. GOPALA REDDI) : (a) Promotions are made on the basis of seniority-cwm-merit out of a common roster maintained for the Ministry of Finance as a whole. No promotions were made specifically for the Rehabilitation Division.

(b) Does not arise.

(c) Three Assistants working in the Rehabilitation Division who were Matriculates have appeared in the Departmental Assistants Grade Examination held by Union Public Service Commission in January, 1958.

(d) The results of the Examination have not yet been announced.

(e) Does not arise in view of the fact that the examination was optional and for appointment to the Regular-Temporary Establishment as Assistants.]

वेतनों में स्वेच्छा से कटौती

२३८. श्री नवाब सिंह चौहान : क्या वित्त मंत्री यह बताने की कृपा करेंगे कि :

(क) १९५७-५८ से स्वेच्छा से वेतनों में कटौती कराने के कारण केन्द्रीय सरकार को अब तक कितनी बचत हुई है;

(ख) कम से कम कितना वेतन पाने वाले कर्मचारियों ने यह कटौती कराई है; और

(ग) क्या सरकार अपने वेतनों में स्वेच्छा से कटौती कराने वाले विभिन्न श्रेणी के कर्मचारियों के आंकड़े रखती है ?

t [VOLUNTARY CUT IN SALARIES

238. SHRI NAWAB SINGH CHAU-HAN: Will the Minister of FINANCE be pleased to state:

(a) the amount so far saved by the Central Government on account of voluntary cuts in salaries since 1957-58;

(b) the minimum salary of the employees who have volunteered for this cut; and

(c) whether Government maintain statistics about the various categories of employees volunteering for cut in their salaries?]

राजस्व तथा अर्थनिक व्यय मंत्री (श्री बी० गोपाला रेड्डी) : (क) कुछ सरकारी कर्मचारियों ने अपने वेतनों में स्वेच्छा से कटौती कराने के प्रस्ताव किये हैं, पर सरकार ने उन्हें स्वीकार नहीं किया है ।

(ख) और (ग). स्वेच्छा से कटौती कराने की इच्छा प्रकट करने वाले सरकारी कर्मचारियों के वेतनों तथा ऐसे कर्मचारियों की श्रेणियों का हिसाब नहीं रखा गया है ।

t[THE MINISTER OF REVENUE AND CIVIL EXPENDITURE (SHRI B. GOPALA REDDI) : (a) There have been a few offers from Government servants for a voluntary cut in their salaries, but these have not been accepted by Government.

(b) and (c). No record has been maintained about the salary of the Government servants making offers of

voluntary cuts or about the categories of such Government servants.]

पोस्ट बेसिक शिक्षा कमेटी

२३९. श्री नवाब सिंह चौहान : क्या शिक्षा मंत्री यह बताने की कृपा करेंगे कि :

(क) पोस्ट बेसिक शिक्षा को माध्यमिक शिक्षा के साथ मिलाने के लिये जो कमेटी स्थापित की गई है, उसके सदस्य कौन कौन हैं तथा कमेटी ने अब तक क्या कार्य किया है;

(ख) क्या इस कमेटी ने अपना कार्य पूरा कर लिया है;

(ग) यदि हां, तो उसकी मुख्य मुख्य सिफारिशें क्या हैं;

(घ) यदि उपरोक्त भाग (ख) का उत्तर 'ना' हो, तो यह कार्य कब तक पूरा हो जाने की आशा है; और

(ङ) क्या समिति ने कोई अन्तरिम रिपोर्ट दी है; यदि हां, तो वह क्या है ?

t [POST-BASIC EDUCATION COMMITTEE

239. SHRI NAWAB SINGH CHAU-HAN: Will the Minister of EDUCATION be pleased to state:

(a) the names of the members of the Committee set up for the integration of post-basic education with secondary education and the work so far done by the Committee;

(b) whether the Committee has completed its work;

(c) if so, what are its main recommendations;

(d) if the answer to part (b) above be in the negative, when this work is expected to be completed; and

(e) whether the Committee has submitted any interim report: if so, what is that report?]